

[Shri P. C. Sethi]

- (2) The Mineral Concession (Fifth Amendment) Rules, 1968, published in Notification No. G.S.R. 1177 in Gazette of India dated the 29th June, 1968.
- (3) G.S.R. 1263 published in Gazette of India dated the 1st July, 1968, making certain amendment to the Second Schedule to the said Act.

[Placed in Library. See No. LT-1362/68].

**NOTIFICATIONS UNDER WEST BENGAL WEIGHTS AND MEASURES (ENFORCEMENT) ACT, ETC.**

**SHRI MOHD. SHAFI QURESHI:**  
I beg to lay on the Table—

- (1) A copy of the Audit Report on the Accounts of the Rubber Board for the year 1966-67 along with the statement of Accounts. [Placed in Library. See No. LT-1363/68].
- (2) (i) a copy each of the following Notifications under sub-section (5) of section 39 of the West Bengal Weights and Measures (Enforcement) Act, 1958, read with clause (c) (iv) of the Proclamation dated the 20th February, 1968, issued by the President in relation to the State of West Bengal:—

(a) Notification No. 798-MW published in Calcutta Gazette dated the 30th March, 1968, making certain amendments to the West Bengal Standards of Weights and Measures (Enforcement) Rules, 1959.

(b) Notification No. 817-W.M. published in Calcutta Gazette dated the 5th April, 1968, containing corrigendum to the above Notification.

- (ii) A statement showing reasons for delay in laying the above Notifications.

[Placed in Library. See No. LT-1364/68].

(3) A copy of the Cardamom Board Service Recruitment (Amendment) Rules, 1968, published in Notification No. G.S.R. 1107 in Gazette of India dated the 15th June, 1968 (English version) and No. G.S.R. 1150 in Gazette of India dated the 22nd June, 1968 (Hindi version) and sub-section (3) of section 33 of the Cardamom Act, 1965. [Placed in Library. See No. LT-1365/68].

(4) (i) A copy each of the following Notifications issued under section 17 of the Forward Contracts (Regulation) Act, 1952:—

(b) S.O. 1948 published in Gazette of India dated the 29th May, 1968.

(b) S.O. 1948 published in Gazette of India dated the 29th May, 1968.

(ii) A copy of Notification No. S.O. 2234 published in Gazette of India dated the 22nd June, 1968 issued under section 5 of the Forward Contracts (Regulation) Act, 1952.

[Placed in Library. See No. -LT 1366/68].

12.32 hrs.

**PARLIAMENTARY COMMITTEE—  
SUMMARY OF WORK**

**SECRETARY:** Sir, I lay on the Table a copy of the 'Parliamentary Committees—Summary of Work' pertaining to the period 16th March, 1967 to 31st May, 1968.